NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.272/KB/2019
CA(IB) No. 160/KB/2020

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

2. Hon'ble Member (T), Shri V.K. Gupta (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21th February, 2020, 10:30 A.M

Name of the Company	SMP Construction Pvt. Ltd. Vs. Reach Seamless Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Sidharth Sharma
Mr. Chaunal mitra — for the applicant: Rumela Mitra

Soni Jain — IRP — Jain 21/2/2020

ORDER

Ld. IRP appears. Ld. Counsel for the applicant appears. He seeks permission to withdraw the CA(IB) 160/KB/20. Permission is granted. CA(IB) 160/KB/20 stands withdrawn and disposed off. CP is already disposed off.

Sd

(Virendra Kumar Gupta)
Member (T)

Sd

(M. B. Gosavi)
Member(J)